

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 262 of 2013

Dated : 21st January, 2014

M/s Jindal Power Ltd. & Anr.

... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **27.02.2014.**

Court Master